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Title: Papers laid on the Table of the House by Ministers/members.

...(Interruptions)

MADAM SPEAKER: Now, Papers to be laid on the Table of the House.

...(Interruptions)

श्री मुलायम सिंह यादव (मैनपुरी): अध्यक्ष महोदया, हमारे मुद्दे पर क्या फैसला लिया गया? ... (व्यवधान)

अध्यक्ष महोदया : आप पहले पेपर्स ले करने दीजिए।

â€¦ (व्यवधान)

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): With your permission, I beg to lay on the Table a copy each of the following Statements (Hindi and English versions) under sub-section (1) of the Fiscal Responsibility and Budget Management Act, 2003:-

- (1) Quarterly Review of the trends in receipts and expenditure in relation to the Budget at the end of the third quarter of the financial year 2009-2010.
- (2) Quarterly Review of the trends in receipts and expenditure in relation to the Budget at the end of the financial year 2009-2010.
- (3) Quarterly Review of the trends in receipts and expenditure in relation to the Budget at the end of the first quarter of the financial year 2010-2011.

(Placed in Library, See No. LT 2954/15/10)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Medical Sciences, Imphal, for the year 2007-2008, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Medical Sciences, Imphal, for the year 2007-2008.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 2955/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): On behalf of Kumari Selja, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Prefab Limited and the Ministry of Housing and Urban Poverty Alleviation for the year 2010-2011.

(Placed in Library, See No. LT 2956/15/10)

*At this stage, Shri Shailendra Kumar and some other hon. Members*

*came and stood on the floor near the Table*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

(1) A copy of the Order No. U/S 119(2)(C) (Hindi and English versions) of the Income Tax Act, 1961 dated 3<sup>rd</sup> August, 2010, issued under section 119(2)(c) of the said Act.

(2) A copy each of the following Annual Reports (Hindi and English versions) under sub-section (8) of Section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980:-

(Placed in Library, See No. LT 2957/15/10)

(i) Report on the working and activities of the Allahabad Bank for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2958/15/10)

(ii) Report on the working and activities of the Bank of Maharashtra for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2959/15/10)

(iii) Report on the working and activities of the Central Bank of India for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2960/15/10)

(iv) Report on the working and activities of the Dena Bank for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2961/15/10)

(v) Report on the working and activities of the Indian Overseas Bank for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2962/15/10)

(vi) Report on the working and activities of the Punjab National Bank for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2963/15/10)

(vii) Report on the working and activities of the Union Bank of India for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2964/15/10)

(viii) Report on the working and activities of the UCO Bank for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2965/15/10)

(ix) Report on the working and activities of the IDBI Bank for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2966/15/10)

(x) Report on the working and activities of the Bank of Baroda for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2967/15/10)

(xi) Report on the working and activities of the Canara Bank for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.

(Placed in Library, See No. LT 2968/15/10)

- (xii) Report on the working and activities of the Corporation Bank of India for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.  
(Placed in Library, See No. LT 2969/15/10)
- (xiii) Report on the working and activities of the Indian Bank for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.  
(Placed in Library, See No. LT 2970/15/10)
- (xiv) Report on the working and activities of the Oriental Bank of Commerce for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.  
(Placed in Library, See No. LT 2971/15/10)
- (xv) Report on the working and activities of the Syndicate Bank for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.  
(Placed in Library, See No. LT 2972/15/10)
- (xvi) Report on the working and activities of the United Bank of India for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.  
(Placed in Library, See No. LT 2973/15/10)
- (xvii) Report on the working and activities of the Vijaya Bank for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.  
(Placed in Library, See No. LT 2974/15/10)
- (xviii) Report on the working and activities of the State Bank of India for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.  
(Placed in Library, See No. LT 2975/15/10)
- (xix) Report on the working and activities of the State Bank of Patiala for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.  
(Placed in Library, See No. LT 2976/15/10)
- (xx) Report on the working and activities of the State Bank of Mysore for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.  
(Placed in Library, See No. LT 2977/15/10)
- (xxi) Report on the working and activities of the State Bank of Travancore for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.  
(Placed in Library, See No. LT 2978/15/10)
- (xxii) Report on the working and activities of the State Bank of Bikaner and Jaipur for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.  
(Placed in Library, See No. LT 2979/15/10)
- (xxiii) Report on the working and activities of the State Bank of Hyderabad for the year 2009-2010, alongwith Accounts and Auditor's Report thereon.  
(Placed in Library, See No. LT 2980/15/10)
- (xxiv) Report on the working and activities of the State Bank of Indore for the year 2009-2010, alongwith Accounts

and Auditor's Report thereon.

(Placed in Library, See No. LT 2981/15/10)

(3) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended the 31<sup>st</sup> March, 2010 together with Auditor's Report thereon:-

(i) Sarguja Kshetriya Gramin Bank, Sarguja

(Placed in Library, See No. LT 2982/15/10)

(ii) Uttarbanga Kshetriya Gramin Bank, Cooch Behar

(Placed in Library, See No. LT 2983/15/10)

(iii) Arunachal Pradesh Rural Bank, Papum-Pare

(Placed in Library, See No. LT 2984/15/10)

(iv) Madhya Bharat Gramin Bank, Sagar

(Placed in Library, See No. LT 2985/15/10)

(v) Sutlej Gramin Bank, Bathinda

(Placed in Library, See No. LT 2986/15/10)

(vi) Punjab Gramin Bank, Kapurthala

(Placed in Library, See No. LT 2987/15/10)

(vii) Rushikulya Gramya Bank, Berhampur

(Placed in Library, See No. LT 2988/15/10)

(viii) MGB Gramin Bank, Pali-Marwar

(Placed in Library, See No. LT 2989/15/10)

(ix) Jhabua Dhar Kshetriya Gramin Bank, Jhabua

(Placed in Library, See No. LT 2990/15/10)

(x) Vidisha Bhopal Kshetriya Gramin Bank, Vidisha

(Placed in Library, See No. LT 2991/15/10)

(xi) Tripura Gramin Bank, Agartala

(Placed in Library, See No. LT 2992/15/10)

(4) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excise Act, 1944:-

(i) The CENVAT Credit (Amendment) Rules, 2010 published in Notification No. G.S.R. 416(E) in Gazette of India dated 18<sup>th</sup> May, 2010, together with an explanatory memorandum.

(ii) The Central Excise (Second Amendment) Rules, 2010 published in Notification No. G.S.R. 417(E) in Gazette of India dated 18<sup>th</sup> May, 2010, together with an explanatory memorandum.

(iii) G.S.R. 415(E) published in Gazette of India dated 18<sup>th</sup> May, 2010, together with an explanatory memorandum granting rebate of duty paid on the excisable goods, mentioned therein.

- (iv) G.S.R. 449(E) published in Gazette of India dated 26<sup>th</sup> May, 2010, together with an explanatory memorandum making certain amendments in the Notification No. 42/2001-C.E. (N.T.) dated 26<sup>th</sup> June, 2001.

(Placed in Library, See No. LT 2993/15/10)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Bank for Agriculture and Rural Development, Mumbai, for the year 2009-2010, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Bank for Agriculture and Rural Development, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 2994/15/10)

- (6) A copy each of the following Notifications (Hindi and English versions) under Section 48 of Foreign Exchange Management Act, 1999:-

- (i) The Foreign Exchange Management (Guarantees) (Amendment) Regulations, 2010 published in Notification No. G.S.R. 634(E) in Gazette of India dated 27<sup>th</sup> July, 2010.

- (ii) The Foreign Exchange Management (Foreign Exchange Derivative Contracts) (Amendment) Regulations, 2010 published in Notification No. G.S.R. 635(E) in Gazette of India dated 27<sup>th</sup> July, 2010.

(Placed in Library, See No. LT 2995/15/10)

- (7) A copy of the Securities and Exchange Board of India (Mutual Funds) (Amendment) Regulations, 2010 (Hindi and English versions) published in Notification No. LAD-NRO/GN/2010-11/13/13945 in Gazette of India dated 29<sup>th</sup> July, 2010, under Section 31 of Securities and Exchange Board of India Act, 1992.

(Placed in Library, See No. LT 2996/15/10)

- (8) A copy of the Report (Hindi and English versions) on the Trend and Progress of Housing in India, 2008.

(Placed in Library, See No. LT 2997/15/10)

- (9) A copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India-Union Government (Defence Services) (No. 16 of 2010-11)- Air Force and Navy, for the year ended March, 2009.

- (ii) Report of the Comptroller and Auditor General of India-Union Government (Defence Services) Ordnance Factories (No. 15 of 2010-11)- Procurement of Stores and Machinery in Ordnance Factories, for the year ended March, 2010.

(Placed in Library, See No. LT 2998/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under Section 59 of Energy Conservation Act, 2001:-

- (i) The Bureau of Energy Efficiency (Particulars and Manner of their Display on Labels of Tubular Fluorescent Lamps) Regulations, 2009 published in Notification No. 2/11(5)/03-BEE.1 in Gazette of India dated 7<sup>th</sup> July, 2009.

- (ii) The Bureau of Energy Efficiency (Particulars and Manner of their Display on Labels of Room Air Conditioners) Regulations, 2009 published in Notification No. 2/11(5)/03-BEE.2 in Gazette of India dated 7<sup>th</sup> July, 2009.

- (iii) The Bureau of Energy Efficiency (Particulars and Manner of their Display on Labels of Distribution Transformers) Regulations, 2009 published in Notification No. 2/11(5)/03-BEE.3 in Gazette of India dated 7<sup>th</sup> July, 2009.

- (iv) The Bureau of Energy Efficiency (Particulars and Manner of their Display on Labels of Household Frost Free

Refrigerators) Regulations, 2009 published in Notification No. 2/11(5)/03-BEE.4 in Gazette of India dated 7<sup>th</sup> July, 2009.

(Placed in Library, See No. LT 2999/15/10)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Energy Efficiency, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bureau of Energy Efficiency, New Delhi, for the year 2008-2009.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 3000/15/10)

(4) A copy of the each of the following notifications (Hindi and English versions) under Section 179 of the Electricity Act, 2003:-

- (i) The Central Electricity Regulatory Commission (Procedures for calculating the expected revenue from tariffs and charges) Regulations, 2010, published in Notification No. L-1/9/2009-CERC in Gazette of India dated 16<sup>th</sup> April, 2010.
- (ii) The Central Electricity Regulatory Commission (Unscheduled Interchange charges and related matters) (Amendment) Regulations, 2010, published in Notification No. L-1(1)/2009-CERC in Gazette of India dated 28<sup>th</sup> April, 2010.
- (iii) The Central Electricity Regulatory Commission (Power System Development Fund) Regulations, 2010, published in Notification No. L-7/14/2010-CERC in Gazette of India dated 7<sup>th</sup> June, 2010.
- (iv) The Central Electricity Regulatory Commission (Grant of Regulatory Approval for Execution of Inter-State Transmission Scheme to Central Transmission Utility) Regulations, 2010, published in Notification No. L-1/41/2010-CERC in Gazette of India dated 7<sup>th</sup> June, 2010.
- (v) The Central Electricity Regulatory Commission (Payment of Fees) (Amendment)s Regulations, 2010, published in Notification No. L-7/142/157/2008-CERC in Gazette of India dated 7<sup>th</sup> June, 2010.
- (vi) The Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Trading Licence and other related matters) (First Amendment) Regulations, 2010, published in Notification No. L-7/143(158)/2008-CERC in Gazette of India dated 7<sup>th</sup> June, 2010.
- (vii) Notification No. L-1/18/2010-CERC in Gazette of India dated 3<sup>rd</sup> July, 2010 containing addendum to the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2010.
- (viii) Notification No. L-1(1)/2009-CERC in Gazette of India dated 3<sup>rd</sup> July, 2010 containing corrigendum to the Central Electricity Regulatory Commission (Unscheduled Interchange Charges and related matters) (Amendment) Regulations, 2010.
- (ix) The Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission Licence and other related matters) (Amendment) Regulations, 2010, published in Notification No. L-7/165(180)/2008-CERC in Gazette of India dated 26<sup>th</sup> May, 2010.
- (x) The Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2010, published in Notification No. L-1/18/2010-CERC in Gazette of India dated 28<sup>th</sup> April, 2010.
- (xi) The Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010, published in Notification No. L-1/44/2010-CERC in Gazette of India dated 16<sup>th</sup> June, 2010.

(Placed in Library, See No. LT 3001/15/10)

